

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

6.4.2011

OA 130/2011

Mr. Nand Kishore, counsel for applicant.

Learned counsel for the applicant wishes to withdraw this OA for filing afresh in view of the subsequent developments.

Accordingly, the OA stands dismissed as withdrawn.

The documents annexed with the OA may be returned to the applicant to enable him to file a fresh OA.

Anil Kumar
(Anil Kumar)

Member (A)

K. S. Rathore
(Justice K.S.Rathore)

Member (J)

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7/6/11